

आयकर अपीलीय अधिकरण "बी" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, PUNE

BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER
AND
SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER

आयकर अपील सं. / ITA No.404/PUN/2019

निर्धारण वर्ष / Assessment Year : 2009-10

M/s. Sigma Electric Manufacturing
Corporation Pvt. Ltd.,
(Formerly known as M/s. Sigma Electric
Manufacturing Pvt. Ltd.)
(Formerly known as Sunk Rock
Metal Foundries India Pvt. Ltd.,)
(in which M/s. Sigma Electric Manufacturing
Corporation Pvt. Ltd. is merged having PAN AADCS9493H)
Gat No.154/1, 155 Post Mahalunge Village,
Chakan Talegaon Road, Chakan,
Pune - 410501

PAN : AAXCS4352F

.....अपीलार्थी / Appellant

बनाम / V/s.

The Dy. Commissioner of Income-tax,
Circle - 10, Pune

.....प्रत्यर्थी / Respondent

Assessee by : Shri Rohit Tapadiya
(withdrawal application)
Revenue by : Shri S.P. Walimbe

सुनवाई की तारीख / Date of Hearing : 27-10-2021

घोषणा की तारीख / Date of Pronouncement : 27-10-2021

आदेश / ORDER

This is an appeal filed by the assessee directed against order of the Commissioner of Income Tax (Appeals)-6, Pune, dated 07.01.2019 for the assessment year 2009-10.

2. When the matter was called on today, the appellant filed a letter seeking permission to withdraw the appeal on the ground that the issue

involved in the present appeal stands settled under the Vivad Se Vishwas Scheme, 2020. The appellant also filed copy of Form No.3 issued by the Pr. Commissioner of Income Tax, Pune-3.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of appeal.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeal. Accordingly, the appeal stands dismissed as withdrawn.

5. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open court on 27th October, 2021.

Sd/-
S.S.VISWANETHRA RAVI
JUDICIAL MEMBER

Sd/-
INTURI RAMA RAO
ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 27th October, 2021

GCVSR

आदेश की प्रतिलिपि अग्रहित/Copy of the Order is forwarded to :

1. अपीलार्थी / The Appellant;
2. प्रत्यर्थी / The Respondent;
3. आयकर आयुक्त(अपील) / The CIT(A)-6, Pune;
4. The Pr.CIT-5, Pune;
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, पुणे "B" / DR 'B', ITAT, Pune;
6. गार्ड फाईल / Guard file.

आदेशानुसार / BY ORDER,

//सत्यापित प्रति// True Copy//

वरिष्ठ निजी सचिव / Sr. Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune